

## RAJYA SABHA

Tuesday, the 16th March, 1965/the 25th  
Phalguna, 1886 (Saka)

The House met at eleven of the clock,  
The DEPUTY CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

\*495. [The Questioner (Shri I. K. Gujral) was absent. For answer, vide col. 3557 infra.]

\*496. [The questioners (Shri Sitaram Jai-puria and Shri Ram Singh) were absent. For answer, vide col. 3558 infra.]

\*497. [The questioner (Shri Abid Ali) was absent. For answer, vide cols. 3558-59 infra.]

\*498. [For answer, vide cols. 3554—57 infra.]

### RE STARRED QUESTION No. 499

SHRI ARJUN ARORA: The Prime Minister is absent.

SHRI M. C. CHAGLA: Madam, the Prime Minister did not expect the questions would move so fast. Anyway, I will try to reply.

### INVITATION TO OPPOSITION M.Ps. FOR DISCUSSION ON FOREIGN POLICY

\*499. SHRI ABDUL GHANI: Will the PRIME MINISTER be pleased to state:

(a) whether the Prime Minister proposes to invite Members of Parliament representing Opposition Parties for discussion on the foreign policy, economic policy and law and order situation in the country, from time to time; and

(b) if so, what are the details of the proposal?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) The Prime Minister would surely like to meet the leaders of the Opposition as and when it is found necessary. Only a few months ago, he had a meeting with Members representing the Opposition Parties on the food situation. He would like to meet

them in future also whenever there is any special problem requiring such consultation.

شہری عبدالغنی : کہا وزیر صاحب  
فرمائیں گے کہ ہلدوسہاں کی  
موجودہ . . .

† [श्री प्रभुल गनी : क्या वजीर साहिब  
फर्मायेंगे कि हिन्दुस्तान की मौजूदा . . . ]

THE DEPUTY CHAIRMAN: Will you reply to the supplementaries?

SHRI M. C. CHAGLA: I will try to reply, Madam.

SHRI A. D. MANI: No, Madam. I et the Prime Minister come and reply to the supplementaries. That is what we submit.

SHRI A. B. VAJPAYEE: No question of trying to reply, Madam. We would like the Prime Minister to reply to the supplementaries.

THE DEPUTY CHAIRMAN: Then, I think, we shall wait till the Prime Minister comes for replying to the supplementaries.

SHRI M. C. CHAGLA: Madam, he never expected that question would move so fast.

THE DEPUTY CHAIRMAN: The Prime Minister has arrived. So we can take up Question No. 499. Only supplementaries are left on this Question.

شہری عبدالغنی : کیا پرائم منسٹر  
صاحب فرمائیں گے کہ ان حالات  
میں جو آج کیوں ہوں ہیں اور جو  
سی - بی - آئی - کی رپورٹ اور دوسری  
رپورٹیں جو چیف منسٹروں کے خلاف  
آئی ہوئی ہیں وہ لیک ہوئی ہیں؟ اس  
میں وہ مناسب سمجھیں گے کہ اپوزیشن

† [ ] Hindi transliteration.

پارٹی کے لیڈرس سے بیٹھ کر بات چیت کریں تاکہ آسانی سے دیش کی بھلائی کے لئے کوئی راستہ نکل سکے ؟

†[**श्री अब्दुल गनी :** क्या प्राइम मिनिस्टर साहिब फर्मियेगे कि इन हालात मे जो आज केरल मे है और जो सी० बी० आई० की रिपोर्ट और दूसरी रिपोर्टों जो चीफ मिनिस्टर्स के खिलाफ आई हुई हैं वह लीक हुई हैं, इस मे वह मुनासिब समझेंगे कि आपोजीशन पार्टी के लीडर्स मे बैठ कर बातचीत करें ताकि आसानी मे देश की भलाई के लिये कोई रास्ता निकल सके ?]

**SHRI G. M. MIR:** How does this arise, Madam?

**THE DEPUTY CHAIRMAN:** It is for the Chair to decide how it arises.

**श्री लाल बहादुर** यह सी० बी० आई० रिपोर्ट वगैरह की बात मै जरा ठीक समझा नहीं ।

**شروی عبدالغنی :** میں نے پرائم منسٹر صاحب سے یہ عرض کیا کہ سی - بی - آئی - کی رپورٹ باہر کس طرح سے لیک ہوئی؟ کس طرح وہ آئی اور دوسرے میں نے عرض کیا کہ کھول میں جو آج ضرورت حال ہے ان سب پر وچاؤ کرنے کے لئے کیا پرائم منسٹر صاحب مناسب مناسبتیں سمجھیں گے کہ اپوزیشن کے لیڈروں کے ساتھ بات چیت کریں ؟

†[**श्री अब्दुल गनी :** मै ने प्राइम मिनिस्टर साहिब से यह अर्ज किया कि सी० बी० आई० की रिपोर्ट बाहर किस तरह से लीक हुई, किस तरह वह आई और दूसरे मै ने अर्ज किया कि केरल

में जो आज सूरते हाल है, उन सब पर विचार करने के लिये क्या प्राइम मिनिस्टर साहिब मुनासिब समझेंगे कि आपोजीशन के लीडर्स के साथ बातचीत करें ? ]

**उपसभापति :** यह सवाल तो फारेन पालिसी के ऊपर है ।

**श्री लाल बहादुर :** जहां तक सी० बी० आई० रिपोर्ट की बात है, वह कैसे लीक हुई, क्या हुआ, इस बारे में अपोजीशन के मेम्बर्स से बैठकर बातचीत करने से उसका कोई नतीजा तो निकलने वाला नहीं, और जहां तक कि केरल की बात है उसमें हमें कोई अख्तियार नहीं है, वहां के गवर्नर के हाथ में है, वह पोलिटिकल पार्टीज के लीडर्स ने बातचीत कर के जैसा मुनासिब समझेंगे वैसी गय गवर्नमेंट आफ इंडिया को देंगे या अगर वहा गवर्नमेंट बन सकेगी तो गवर्नमेंट बनेगी ।

**श्री ब्रज किशोर प्रसाद सिंह :** प्रधान मंत्री जी ने कहा कि सी० बी० आई० की रिपोर्ट कैसे बाहर निकल गई इस विषय में विरोधी दल के नेताओं से बात करने से कोई फायदा नहीं लेकिन विरोधी दल के लोगों ने ही जैसे तैसे कर के इस कागज को ऊपर किया है तो अगर प्रधान मंत्री बातें करें तो शायद वे राजी हो जायेंगे भेद बनलाने को, मेरी ऐसी आशा है । ऐसी स्थिति में उनसे बातें क्यों नहीं करेंगे कि कैसे उन्होंने इस कागज को पाया ?

(No reply.)

**श्री ए० बी० वाजपयी :** उत्तर में कहा गया कि प्रधान मंत्री जी ने कुछ दिन पहले विरोधी दल के प्रतिनिधियों से खाद्य परिस्थिति पर चर्चा की थी, उस समय यह तय हुआ था कि आगे और भी बैठक बुलाई जायगी जिसमें खाद्य की स्थिति पर आने विचार होगा, किन्तु वह बैठक अभी तक हुई नहीं है । क्या हम लोग यह समझें कि प्रधान मंत्री जी विरोधी दल के सदस्यों के

मिलने में कुछ झिझकते हैं या संकोच करते हैं ?

श्री लाल बहादुर : जी नहीं, मैं तो वैसे बड़े मुहब्बत और प्रेम से उनसे मिलने को तैयार हूँ, कोई झिझकने की बात नहीं है।

SHRI A. D. MANI: Madam, I refer to the phrase 'foreign policy' in part (a) of this question. It has been a general practice in the House of Commons, where there is a substantial agreement between the Opposition and the Government on matters of foreign policy, for the Prime Minister to call Members of the Opposition and discuss matters with them. We do not have such an opportunity here. For example, on the question of Vietnam...

THE DEPUTY CHAIRMAN: Why not put the question directly?

SHRI A. D. MANI: I am giving an example, Madam. On the question of Vietnam the Soviet Government has made certain representations to the Government of India. May I ask the Prime Minister whether he would try to evolve a bipartisan policy on these questions and whether, in addition to this, he would also seek to make U.N. delegations and other international delegations bipartisan in character—'bipartisan' means members of both the groups?

SHRI LAL BHADUR: I would merely like to say that there are not only two Parties in the country. There are a number of Parties here in Parliament and independents also. So, it could not be bipartisan. As regards discussions here, of course we could hold discussions between the Opposition Parties and the Government and if necessary, we will take an opportunity for that.

THE DEPUTY CHAIRMAN: Next question.

\*500. [The questioner (Shri V. M. Chordia) was absent. For answer, vide vide cols. 3561-62 infra.]

\*501. [The questioner (Shri D. Thengari) was absent. For answer, vide cols. 3560-61 infra.]

\*502. [The questioner (Thakur Bhanu Pratap Singh) was absent. For answer, vide cols. 3561-62 infra.]

\*503. [The questioners (Shri B. N. Bhargava and Shri Ram Singh) were absent. For answer, vide cols. 3562-63 infra.]

#### COMMITTEE ON JOURNALS

\*504. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have appointed any committee to study the question of the publishing of the various journals by the various Ministries of the Government of India and suggest steps of avoiding duplication; and

(b) if so, what is the composition of the committee and whether there is any non-official member on the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTABHI RAMAN): (a) Yes, Madam.

(b) The Committee consists of Secretary to the Prime Minister, Secretary, Ministry of Finance and Secretary Ministry of Information and Broadcasting. There is no non-official member on the Committee.

SHRI M. P. BHARGAVA: May I know whether the hon. Minister is in a position to tell us the number of journals published by the various Ministries and the language in which they are published?

SHRI C. R. PATTABHI RAMAN: The number is about 200. I am not able to give the break-up so far as language is concerned but the total number is 200.

SHRI M. P. BHARGAVA: May I know whether any efforts have been made to find out how much duplication is there in these journals and, if there is duplication, will this Committee consider advising these Ministries to stop publication of such journals?